

Securities Appellate Tribunal
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
 CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :11/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1107-AT11A.M.

783-ADMISSION-COURTCODE-LODRTELECANOR-11.05 AM

1	SEBI Appeal	189/2022	TELECANOR GLOBAL LTD. and Anr. Vs. BSE	Corporate Advocates	Pleaders,
Sub Matter :		Misc. Application/0000345/2022			
Sub Matter :		Misc. Application/0000346/2022			
	Misc. Application	345/2022	TELECANOR GLOBAL LTD. and Anr.-EXEMPTION Vs. BSE LTD.	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000189/2022)					
	Misc. Application	346/2022	TELECANOR GLOBAL LTD. and Anr.-DELAY Vs. BSE LIMITED	Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000189/2022)					

876-ADMISSION-COURTCODE-NONCOMPLIANCE-11.07 AM

2	Misc. Application	649/2022	Ashok Rajani, Promoter of Seya Ind. Ltd.-EXEMPTION Vs. NSEIL	ALLIANCE LAW	
(Main Matter Number :SEBI Appeal/0000370/2022)					
	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL	ALLIANCE LAW	
Sub Matter :		Misc. Application/0000649/2022			

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 CIVIL CAUSE LIST OF DATE :11/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>877-ADMISSION-COURTCODE-FUTUREAO-11.10 AM</u>				
3	Misc. Application	650/2022	Future Enterprises Limited-EXEMPTION Vs. SEBI	LexVox Advocates Chambers,
(Main Matter Number :SEBI Appeal/0000371/2022)				
	Misc. Application	651/2022	Future Enterprises Limited-STAY Vs. SEBI	LexVox Advocates Chambers,
(Main Matter Number :SEBI Appeal/0000371/2022)				
	SEBI Appeal	371/2022	Future Enterprises Limited Vs. SEBI	LexVox Advocates Chambers,
Sub Matter : Misc. Application/0000650/2022				
Sub Matter : Misc. Application/0000651/2022				

PART HEARD-CODE-KFLNOCONNECTION-AT-11.12 A.M.

4	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah,Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000367/2021		
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000535/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	447/2020	OmprakashAgarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		
	SEBI Appeal	142/2022	MADHU KARNESH SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000233/2022		
	SEBI Appeal	143/2022	KARNESH PANNALAL SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000234/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	144/2022	PRACHI KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000235/2022		
	SEBI Appeal	145/2022	NITIN KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000236/2022		
	SEBI Appeal	146/2022	CHAMPALAL MOHANLAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000237/2022		
	SEBI Appeal	147/2022	RUCHIT HIRALAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000238/2022		
	Misc. Application	238/2022	RUCHIT HIRALAL JAIN-DELAY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000147/2022)				

301-DISPOSAL-CODE-DILIGENCEDISPARITY-AT11.30 AM

5	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :11/07/2022

No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		

254-ADMDISPOSAL-COURTCODE-LODRKESAR-11.32A.M.

6	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
Sub Matter :		Misc. Application/0000521/2021		
	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
(Main Matter Number :SEBI Appeal/0000014/2021)				

346-DISPOSAL-COURTCODE-INSIDERFCRL-AT11.35A.M.

7	Misc. Application	104/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
(Main Matter Number :SEBI Appeal/0000081/2021)				
	SEBI Appeal	81/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
Sub Matter :		Misc. Application/0000104/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point

537-ADM-DISP-CODE-SAHARADEEMEDPUBLICISSUE-11.37AM

8	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate
(Main Matter Number :SEBI Appeal/0000601/2021)				

	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter : Misc. Application/0000301/2021				

670-DISPOSAL-COURT CODE-LICENSERENEWAL-AT11.39A.M.

9	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000003/2022				

685-DISPOSAL-CODE-DISPROPORTIONATE- AT11.41AM

10	SEBI Appeal	36/2022 (/0000)	DHIREN DHARAMDAS AGRAWAL AND ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001408/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	37/2022	AMUL GAGABHAI DESAI AND ORS. Vs. SEBI	For Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001409/2021				
	SEBI Appeal	38/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Lexkare Legal Pandey Advoca Jyoti
Sub Matter(Disposed) : Misc. Application/0001413/2021				
Sub Matter : Misc. Application/0000278/2022				
Sub Matter : Misc. Application/0000280/2022				
	SEBI Appeal	39/2022	KRUNAL GOPALDAS RANA AND ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001416/2021				
	SEBI Appeal	52/2022 (/0000)	JANAKRAY VITHALDAS SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0001419/2021				
	Misc. Application	278/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				
	Misc. Application	280/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000038/2022)				

784-ADMDISPOSAL-COURTCODE-HPCIPO-AT11.43 AM

11	SEBI Appeal	190/2022	SAKSHI SAXENA Vs. SEBI	Sakshi Saxena
Sub Matter : Misc. Application/0000647/2022				
	Misc. Application	647/2022	SEBI-DELAY IN REPLY Vs.	MDP and Partners Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000190/2022) Sakshi Saxena				

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Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER / HON'BLE JUSTICE M.T.JOSHI, JUDICIAL MEMBER

CIVIL CAUSE LIST OF DATE :11/07/2022

303-PARTHEARD-CODE-SAHARA-AT12.30A.M.

12	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited	SICCL	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co.
			Vs.		
			SEBI		R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0000440/2019			
	Sub Matter(Disposed) :	Review Application/0000037/2021			
	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors.		Somasekhar S. Adv. i/b Markand Gandhi and Co.
			Vs.		
			SEBI		R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0001229/2021			
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others		Neeta Jain,Adv. i/b D. V. Dubey, Advocate
			Vs.		
			SEBI		R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.